#### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

### LOK SABHA UNSTARRED QUESTION NO. 2569 TO BE ANSWERED ON 12<sup>th</sup> March, 2018

# **Foreign Educational Institutions**

2569. SHRI RAMSINH RATHWA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has any plan to allow foreign educational institutions, into the field of education to promote higher education;

(b) if so, whether a draft of policy has been formulated to facilitate the entry of such institutions and if so, the time by which the said scheme is likely to be implemented;

(c) whether the process of identifying various educational areas for entry of foreign institutions has been initiated under the scheme; and

(d) if so, the details of State/Union Territory-wise institutions identified for the purpose?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (d) : No, Madam. At present there is no such proposal. However, University Grants Commission (UGC) and All India Council for Technical Education (AICTE) have issued regulations/guidelines on collaboration between Indian and Foreign Universities with a view to increase synergy between Indian and foreign academic institutions; to offer students additional choices and; to improve curriculum and the delivery of knowledge and educational content. The University Grants Commission (UGC) has notified, on the 11th July, 2016, the UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2016 regarding collaboration between Indian Higher Educational Institutions and Foreign Higher Educational Institutions leading to the award of a

degree. The regulations available are at http://www.egazette.nic.in/WriteReadData/2016/170684.pdf. As per these regulations, Indian Universities and Colleges having the highest grade of accreditation/threshold accreditation, and conforming to other eligibility conditions as laid down in the regulations, can apply online to the UGC for starting twinning arrangement with Foreign Educational Institutions (FEI) having the prescribed quality. All India Council for Technical Education (AICTE) has set norms for regulating collaboration and twinning program between Indian and Foreign University/Institutions in the field of Technical Education Research and Training with an objective to safeguard the interest of student community in India and ensure uniform maintenance of Norms & Standards as prescribed by various statutory bodies. These norms are available at https://www.aicteindia.org/sites/default/files/APH%202018-19.pdf.

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